

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal(C)No(s).1246-1247/2008

ASHA PRAKESH PAREKH & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 30/09/2008 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Shriodhar Y, Chitale, Adv.
Mr. Abhijat P. Medh, Adv.

For Respondent(s)

Mr. Ajay Sharma, Adv.
Mrs Anil Katiyar , Adv

UPON hearing counsel the Court made the following
ORDER

No counter affidavit has been filed by respondent Nos.1 and 3.

Await service on respondent No.2. The request for dasti service
is allowed.

List again on 12.11.2008.

(M.P. Bhadran)
Registrar